

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 374(ND)/2017

IN THE MATTER OF:

SC Julka

.... **APPLICANT / PETITIONER**

Vs

Eicher Motirs Limited & Ors.

.... **RESPONDENT**

SECTION:

Under Section 85(3) & 59

Order delivered on 05.02.2018

Coram:

**VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

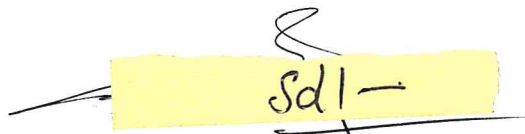
PRESENTS:

For the APPLICANT :-

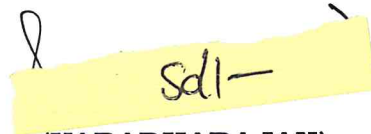
For the RESPONDENT :-

ORDER

At the request made by the learned counsel for the petitioner, the matter is adjourned to 13th February 2018.



**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**



**(VARADHARAJAN)
MEMBER (JUDICIAL)**

**Deepak Kumar
05.02.2018**